GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 3084

TO BE ANSWERED ON 17.12.2015

BIO-GAS POWER PROGRAMME

3084. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Biogas Power Programme is facing difficulties in its implementation and the process for central finance assistance is reportedly rigid, if so, the details, thereof;
- (b) the number of proposals under the said programme pending for approval and grant of assistance;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the measures being taken by the Government to ensure timely sanction of the financial assistance to the beneficiaries for proper implementation of the programme to achieve its desired objectives?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): The Ministry of New and Renewable Energy (MNRE) is promoting setting up of biogas power projects for decentralized power generation applications in the range 3kW to 250kW under the Biogas Power(off-grid) Programme based on the adequate availability of the variety of feed stock such as animal wastes, kitchen/food wastes, etc. at the project sites. The programme has a rational implementation mechanism with user friendly guidelines for project submission and simple process for release of Central Financial Assistance (CFA). The projects meeting required design considerations are sanctioned within two months. The sanctioned projects have to be completed within a year and in any case not more than 18 months from the date of sanction. The projects are required to be operated for minimum 10 hours per day at 80% rated capacity of plants for 10 years. CFA is released within two months on submission of the completion reports with inspection report by third party and audited statement of expenditure.
- **(b)&(c):** There are six project proposals pending for approval with grant of CFA. These projects are under process for concurrence of Internal Finance Division.
- (d): A review meeting with implementing agencies and manufacturers of biogas plants, engines, biogas scrubbers, biogas flow meters, etc. was organized by MNRE on 9th July 2015 for discussion on proper implementation of biogas power projects and submission of documents for release of CFA. Accordingly, the Ministry has recently issued administrative approval of the programme outlining more clearly the procedures for submission of project proposals, implementation and submission of completion reports for release of CFA. The said administrative approval dated 30/11/2015 is uploaded at MNRE website.

Efforts are underway to make an assessment on field performance of these projects for developing technology package for effective promotion of biogas power and hence standardization for commercialization.
